

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-144 OF 2020

IN

PILWP NO. 47-2018

Cavelossim Villagers Forum Applicant

Versus

The GCZMA Respondents

Mr. Nigel Da Costa Frias, Advocate for the applicant.

CORAM : M.S. SONAK &

SMT. M.S. JAWALKAR, JJ.

DATE : 5TH OCTOBER, 2020.

P.C. :-

Stand over to 07/10/2020.

SMT. M.S. JAWALKAR, J.

M.S. SONAK, J.